

PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH  
AT AMARAVATI

**SUB: ANDHRA PRADESH STATE JUDICIAL ACADEMY – TRAINING** - Nomination of Smt Nakka Suneetha, Judge, Special Court for trial of Offences under the Protection of Children from Sexual Offences (POCSO) Act, 2012, Srikakulam, District Judge (Entry Level) by Direct Recruitment to undergo **05 weeks Institutional Training** from 02.03.2026 to 04.04.2026 at Andhra Pradesh State Judicial Academy, Mangalagiri, Guntur District - **Relief arrangements orders – Issued.**

READ: 1. High Court's Proceedings Roc.No.726/2025-B.spl., dated 04.07.2025.  
2. Letter Roc.No.536/APJA/2025, dated 31.12.2025 from the Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.

**ORDER ROC.NO.726/2025-B.SPL. DATED:27.02.2026**

Having considered the request of the Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District, vide letter 2<sup>nd</sup> read above, the High Court made the following order:-

Smt Nakka Suneetha, Judge, Special Court for trial of Offences under the Protection of Children from Sexual Offences (POCSO) Act, 2012, Srikakulam, is nominated to undergo **05 weeks Institutional Training** from 02.03.2026 to 04.04.2026 at Andhra Pradesh State Judicial Academy, Mangalagiri, Guntur. Therefore, she is directed to report before the Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District 08.30 A.M. on 02.03.2026.

The Principal District and Sessions Judge, Srikakulam is requested to make necessary alternate incharge arrangements during the period of absence of the Smt Nakka Suneetha, Judge, Special Court for trial of Offences under the Protection of Children from Sexual Offences (POCSO) Act, 2012, Srikakulam, who is nominated to participate in the above said training programme from 02.03.2026 to 04.04.2026 at Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District and intimate the same to the High Court for record purpose.

On return from the training, the Officer shall rejoin duty in their respective post(s).



**Note:**

The Proceedings are placed in the High Court's Web Site <https://aphc.gov.in/> and the downloaded copy from the web site is valid for relieving, reporting before the Principal District Judge concerned and for rejoining the duty.

**REGISTRAR (VIGILANCE)**

**To**

1. The Officers concerned.
2. The Incharge Officers concerned.
3. The Registrar General, High Court of Andhra Pradesh (for information).
4. The Registrar (I.T)-cum-Central Project Coordinator, High Court of Andhra Pradesh **(with a request to direct the concerned to upload the proceedings in the High Court's website)**
5. The Principal District Judges, Srikakulam.
6. The I Additional District and Sessions Judges, Srikakulam.
7. The Director, Andhra Pradesh State Judicial Academy, Mangalagiri, Guntur District.
8. The Administrative Officer, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
9. The Member Secretary, Andhra Pradesh State Legal Services Authority, H.No.2-273/54-A, B.S.R Commercial Complex, Malkapuram Village, near Andhra Pradesh Secretariat, Amaravati, Opposite to Traffic Police Station, Thulluru Mandal, Guntur District.
10. The District Treasury Officers: Srikakulam